

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 82/(MAH)/2017
CA No.

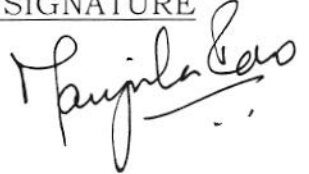
CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2017

NAME OF THE PARTIES: Asmi Enterprises
V/s.
Yog Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
3/7/17 34	Asmi Enterprises	[Petitioner]	

ORDER

TCP 82/I&BP/ NCLT/MB/MAH/2017

At request of the Petitioner Counsel, adjourned to 13th July, 2017.

Date : 03.07.2017

Sd/-
M.K. SHRAWAT
Member (Judicial)